

Central Administrative Tribunal
Calcutta Bench

CPC/31/2000

Date of Order : 13-3-2003

Present:

Hon'ble Mr.S.Biswas, Administrative Member

Hon'ble Mr.A.Satgath Khan, Judicial Member

Nityananda Sarkar

Applicant

-Vs.-

Union of India and ors. Respondents

For the applicant : None

For the respondents : Mr.A.K.Dutta, Counsel

O R D E R

S.Biswas, AM

Mr.A.K.Dutta, 1d.adv. mentioned that in C.P.C. no.31/2000 he is a counsel for the respondents and appeared as junior to Mr.L.K.Chatterjee on 27-2-03. Though his name was listed in the Cause List, ~~but~~, his name is not incorporated in the order passed on that day. The position is verified. Accordingly it is ordered his name should be incorporated.


Member (J)


Member (A)

pd.